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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Citizenship (Amendment) Bill, 2015, passed by the Lok Sabha on the 2nd March, 2015.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 4th March, 2015 agreed without any amendment to the Citizenship (Amendment) Bill, 2015 which was passed by the Lok Sabha at its sitting held on the 2nd March, 2015."